


**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR
CAUSE LIST 28.07.2016**

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NEME OF RESPONDEN'T ADVOCATE'S
1	Mr.Manak Lal Chandak , Advocate	S.B.Civil Misc.Tr.Pet.No.88/2015 Smt.Kiran @ Tara V/s Viren @ Prakash	Mr.RAkesh Arora & Jayant Joshi	Mr.D.S..Baghela
2.	Mr.B.S.Sandhu , Advocate	S.B.Civil Misc.Tr.Pet.No.123/2015 Smt.Anjali Soni V/s Jayant Soni	Mr.Vikram Sharma	Mr.Rajendra Soni

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1	Shri Harish Purohit , Advocate	S.B.Criminal Rev. Pet.No.81/2016,Smt. Mehazbeen V/s Irfan Ali	Mr.Haider Agha	Dr.Sachin Acharya
2.	Shri Rajendra Dadhich , Advocate	S.B.Civil Misc.Tr.Pet.No.43/2016 Smt.Rekha @ Kasu V/s Lokesh Kumar	Mr.Rakesh Arora & Jayant Joshi	Mr.M.S.Sheikh
3.	Dr.A.A.Bhansali,Advocate	S.B.Civil Misc.Tr.Pet.No.118/2014 Smt.Karpa Kumari V/s Mayruraj Singh	DR.Nuput Bhati & R.S.Shekhawat	Mr.Mainish Sisodia


 उपसचिव
 राज.राज्य विधिक सेवा प्राधिकरण ,
 जोधपुर ✓

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